

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4546
TO BE ANSWERED ON MARCH 19, 2026
IMPLEMENTATION OF AMRUT AND SCM**

NO. 4546. SHRI DEEPENDER SINGH HOODA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of cities/towns covered along with details of the facilities including water supply, sewerage and other urban infrastructure sanctioned and implemented under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and the Smart Cities Mission (SCM) across the country, city-wise;**
- (b) the total estimated budget approved for AMRUT and SCM along with the details of the funds allocated, released and utilised so far across the country since their inception, year and city-wise;**
- (c) whether any delays in project execution under AMRUT and SCM have led to cost overruns and if so, the details thereof, city-wise along with the reasons therefor; and**
- (d) the time-period within which the remaining works under AMRUT and SCM are likely to be completed, city-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport.

Under AMRUT, States/ Union Territories (UTs) were empowered to select, appraise, prioritise and implement the projects. The States/ UTs have grounded 6,000 projects worth ₹83,493.22 crore under AMRUT, of which works worth around ₹81,177.67 crore have been physically completed. These projects include 1,403 water supply projects worth ₹43,378.59 crore, 889 sewerage/septage management projects worth ₹34,471.1 crore, 838 drainage projects worth ₹3,017.13 crore, 348 non-motorised urban transport projects worth ₹1,022.27 crore and 2,522 green spaces & park projects worth ₹1,604.13 crore. City wise details of Projects taken up under AMRUT is available on website <https://amrut.mohua.gov.in/> .

Funds under AMRUT are allocated/released to State/UTs and not city/ULBs wise. Under AMRUT, against Central share of ₹36,036 crore for projects, ₹34,901 crore have been released against which utilisation certificate have been received worth ₹32,847 crore. State wise fund released and utilisation certificate received under AMRUT is attached at Annexure I.

The projects taken-up under AMRUT are large infrastructure projects with long gestation periods. As reported by the States/UTs from time to time, delay in some projects occurred due to delay in preparation and approval of Detailed Project Reports, statutory clearances, land issues, Covid 19 pandemic etc. The Mission guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. Also, in order to fast-track the completion of projects, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. There is a dedicated online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

Under Smart Cities Mission (SCM), out of Central Government's allocation of ₹48,000 Cr, the 100 cities selected under the mission have been able to claim central financial assistance of ₹47,458 crore (i.e. 99% of the total Central share allocation for cities). As reported by the States/ UTs, as on 01.03.2026, amount of ₹46,326 Cr has been utilized (i.e. 98% of the total Central Share released for cities). The city-wise details of funds claimed and utilised are given in Annexure II. Sector-wise Projects undertaken in SCM are as below:

(Amount in ₹ Cr)

Significant Projects under SCM	Number of Projects	Project cost (in ₹ Cr)
Economic Infrastructure	933	13,004
Smart Energy	695	14,324
Smart Governance	682	17,815
Smart Mobility	1,734	41,652
Social Infrastructure	899	13,023
Vibrant Public Spaces	1,405	12,249
Wash	1,547	49,625
ICCC	100	11775

As reported by States / UTs / Smart Cities Mission as on March 1st, 2026.

As apprised by the Cities, the delay in completion of some projects can be attributed to varying reasons including, inter alia, legal issues, delay in obtaining clearances from different departments, land acquisition, construction in hilly areas, challenges in vendor and resource availability in small & medium cities.

Post closure of SCM on 31.03.2025, Ministry of Housing and Urban Affairs (MoHUA) has issued Advisory dated 10th June 2025 and letter dated 24.02.2026 to all States/ UTs wherein the Special Purpose Vehicles (SPVs) have been advised to ensure submission of their Utilization Certificates (UCs) for the Government of India funds released to them not later than March, 2026 and prepare Operation and Maintenance (O&M) plans for the assets created.

ANNEXURE -I REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 4546 DUE FOR ANSWER IN THE LOK SABHA ON 19 MARCH, 2026 REGARDING “IMPLEMENTATION OF AMRUT AND SCM”

State-wise Central share of funds allocated, released and Utilised under Atal Mission for Rejuvenation and Urban Transformation

(Figures in ₹ crore)

S.NO	State / UT	Committed CA	Fund Released	UC Received
1	A&N Islands	10.82	10.81	9.39
2	Andhra Pradesh	1056.62	1049.88	942.75
3	Arunachal Pradesh	126.22	116.69	99.32
4	Assam	591.42	511.71	457.67
5	Bihar	1164.8	1146.15	1146.15
6	Chandigarh	54.09	53.25	52.39
7	Chhattisgarh	1009.74	969.12	955.65
8	Dadra & Nagar Haveli	10.82	10.59	10.59
	Daman & Diu	18.03	18.03	18.03
9	Delhi	802.31	673.74	552.36
10	Goa	104.58	62.75	62.75
11	Gujarat	2069.96	1966.96	1966.96
12	Haryana	764.51	746.4	736.97
13	Himachal Pradesh	274.07	269.06	255.73
14	Jammu & Kashmir	500.62	477.74	358.39
15	Ladakh	79.19	39.2	33.21
16	Jharkhand	566.17	551.69	447.04
17	Karnataka	2318.79	2258.85	2104.94
18	Kerala	1161.2	1153.08	1106.11
19	Lakshadweep	3.61	2.25	2.11
20	Madhya Pradesh	2592.86	2497.05	2497.05
21	Maharashtra	3534.08	3356.19	3191.28
22	Manipur	162.28	162.28	161.91
23	Meghalaya	72.12	71.02	71.02
24	Mizoram	126.22	125.37	119.72
25	Nagaland	108.19	107.87	77.18
26	Odisha	796.97	785.23	785.23
27	Puducherry	64.91	63.75	53.41
28	Punjab	1204.47	1190.77	1190.77
29	Rajasthan	1541.95	1511.23	1511.23
30	Sikkim	36.06	34.03	31.06
31	Tamil Nadu	4756.58	4626.24	4397.29
32	Telangana	832.6	831.52	806.2
33	Tripura	133.43	132.47	132.47
34	Uttar Pradesh	4922.46	4880.7	4421.75
35	Uttarakhand	533.72	531.91	474.28
36	West Bengal	1929.32	1905.39	1606.49
Total		36035.79	34900.97	32846.87

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 4546 DUE FOR ANSWER IN THE LOK SABHA ON 19 MARCH, 2026 REGARDING “IMPLEMENTATION OF AMRUT AND SCM”

Detail of state-wise and City-wise fund allocated under Smart Cities Mission (SCM)

(Amount in ₹ Cr)

Sl. No.	City Name	State/UT Name	Status of GoI Funds	
			Central funds claimed	Central funds utilized
1	Port Blair	Andaman Nicobar Islands	306	245
2	Amaravati	Andhra Pradesh	488	488
3	Kakinada	Andhra Pradesh	490	485
4	Tirupati	Andhra Pradesh	392	388
5	Visakhapatnam	Andhra Pradesh	490	479
6	Itanagar	Arunachal Pradesh	488	408
7	Pasighat	Arunachal Pradesh	490	485
8	Guwahati	Assam	490	490
9	Bhagalpur	Bihar	490	486
10	Biharsharif	Bihar	433	418
11	Muzaffarpur	Bihar	490	445
12	Patna	Bihar	488	485
13	Chandigarh	Chandigarh	490	490
14	Atal Nagar	Chhattisgarh	488	476
15	Bilaspur	Chhattisgarh	429	403
16	Raipur	Chhattisgarh	453	453
17	Silvassa	Dadra and Nagar Haveli	392	389
18	Diu	Daman and Diu	386	386
19	NDMC	Delhi	343	317
20	Panaji	Goa	490	470
21	Ahmedabad	Gujarat	490	490
22	Dahod	Gujarat	417	414
23	Gandhinagar	Gujarat	490	463
24	Rajkot	Gujarat	490	488
25	Surat	Gujarat	490	490
26	Vadodara	Gujarat	490	489
27	Faridabad	Haryana	490	490
28	Karnal	Haryana	490	432
29	Dharamshala	Himachal Pradesh	490	477
30	Shimla	Himachal Pradesh	488	478
31	Jammu	Jammu and Kashmir	489	455
32	Srinagar	Jammu and Kashmir	452	441
33	Ranchi	Jharkhand	490	490
34	Belagavi	Karnataka	490	490
35	Bengaluru	Karnataka	488	456
36	Davanagere	Karnataka	490	490
37	Hubballi-Dharwad	Karnataka	490	444
38	Mangaluru	Karnataka	490	457
39	Shivamogga	Karnataka	490	490
40	Tumakuru	Karnataka	490	490

Sl. No.	City Name	State/UT Name	Status of Gol Funds	
			Central funds claimed	Central funds utilized
41	Kochi	Kerala	490	490
42	Thiruvananthapuram	Kerala	488	474
43	Kavaratti	Lakshadweep	183	45
44	Bhopal	Madhya Pradesh	490	490
45	Gwalior	Madhya Pradesh	490	490
46	Indore	Madhya Pradesh	490	490
47	Jabalpur	Madhya Pradesh	490	490
48	Sagar	Madhya Pradesh	490	489
49	Satna	Madhya Pradesh	490	483
50	Ujjain	Madhya Pradesh	490	490
51	Aurangabad	Maharashtra	490	490
52	Kalyan-Dombivali	Maharashtra	490	490
53	Nagpur	Maharashtra	490	490
54	Nashik	Maharashtra	444	444
55	Pimpri-Chinchwad	Maharashtra	490	490
56	Pune	Maharashtra	490	490
57	Solapur	Maharashtra	490	490
58	Thane	Maharashtra	490	490
59	Imphal	Manipur	398	348
60	Shillong	Meghalaya	490	445
61	Aizawl	Mizoram	490	419
62	Kohima	Nagaland	490	475
63	Bhubaneswar	Odisha	490	490
64	Rourkela	Odisha	490	490
65	Puducherry	Puducherry	343	338
66	Amritsar	Punjab	490	484
67	Jalandhar	Punjab	490	445
68	Ludhiana	Punjab	490	490
69	Ajmer	Rajasthan	490	490
70	Jaipur	Rajasthan	490	484
71	Kota	Rajasthan	490	484
72	Udaipur	Rajasthan	490	490
73	Gangtok	Sikkim	488	447
74	Namchi	Sikkim	490	464
75	Chennai	Tamil Nadu	490	490
76	Coimbatore	Tamil Nadu	490	490
77	Erode	Tamil Nadu	490	486
78	Madurai	Tamil Nadu	490	490
79	Salem	Tamil Nadu	490	490
80	Thanjavur	Tamil Nadu	490	488
81	Thoothukudi	Tamil Nadu	490	482
82	Tiruchirappalli	Tamil Nadu	490	489
83	Tirunelveli	Tamil Nadu	490	480
84	Tiruppur	Tamil Nadu	490	489
85	Vellore	Tamil Nadu	490	489
86	Greater Warangal	Telangana	377	377
87	Karimnagar	Telangana	429	429

Sl. No.	City Name	State/UT Name	Status of Gol Funds	
			Central funds claimed	Central funds utilized
88	Agartala	Tripura	490	490
89	Agra	Uttar Pradesh	490	490
90	Aligarh	Uttar Pradesh	490	488
91	Bareilly	Uttar Pradesh	490	485
92	Jhansi	Uttar Pradesh	490	490
93	Kanpur	Uttar Pradesh	490	489
94	Lucknow	Uttar Pradesh	490	490
95	Moradabad	Uttar Pradesh	490	490
96	Prayagraj	Uttar Pradesh	490	489
97	Saharanpur	Uttar Pradesh	490	488
98	Varanasi	Uttar Pradesh	490	490
99	Dehradun	Uttarakhand	490	484
100	New Town Kolkata	West Bengal	490	486
	Total		47,320	46,203
	Non-Selected Smart Cities		18	18
	Sultanpur Lodhi		120	105
	Grand Total		47,458	46,326